

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.(CAA) No.232/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company		Anand Pinky Properties (P) Ltd.	
Under Section		230-232 Amalg.	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pallav Samajdar, Applicant

Pallav Samajdar
12/10/2017

ORDER

Ld. Counsel for the petitioner is present.

Petitioner is directed to file list of dates and synopsis within 7 days.

Listed on 8th November, 2017.

Jinan K.R.
(Jinan K.R.)
Member (J)

V.P. Singh
(V.P. Singh)
Member (J)